

High Court of Jammu and Kashmir at Srinagar

Order

No:- 815

Dated:- 21/9/2017

In partial modification to High Court order No.787 dated 13.09.2017 the appointment of Shri Raj Kumar Sharma (Roll No.127/JSS/J) S/o Shri Vijay Kumar Sharma R/o House No.390 Nai Basti, Jammu Cantt as Junior Scale Stenographer is kept in abeyance till such time that the Hon'ble Committee reconsiders the matter.

By Order

(Sanjay Dhar)

Registrar General

No:- 24166-73/N6

Dated:- 21/9/2017

Copy of above forwarded to the :-

1. Principal Secretary to the Hon'ble Chief Justice for information of His Lordship
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
4. Secretary to Hon'ble Mr. Justice M.K.Hanjura.  
..... for information of their Lordships.
5. Registrar Vigilance High Court of J&K for information.
6. Registrar Judicial, High Court Wing, Jammu for information and necessary action.
7. Shri Raj Kumar S/o Shri Vijay Kumar Sharma R/o House No. 390, Nai Basti, Jammu Cantt for information
8. Incharge NIC for uploading the same on High Court Website.

Registrar General